

HIGH COURT OF TRIPURA
AGARTALA

NoF.40(1)-HCT/Judl/Roster/2017/ 10366

10th November, 2017

N O T I F I C A T I O N

It is hereby notified that **on 18.11.2017 (Saturday) at 10.30 AM**, Hon'ble the Chief Justice and Hon'ble Mr. Justice S. Talapatra will sit in a Special Division Bench in Court No.1 and will take up 14(fourteen) nos. of Criminal Appeals (Jail)/Criminal Appeals, wherein Legal Aid Counsel have been appointed, for hearing. **A Cause List of those cases has been published and uploaded in the Official Website of the High Court of Tripura.**

By order,

Sd/-

(A. Debbarma)
REGISTRAR (JUDICIAL)

NoF.40(1)-HCT/Judl/Roster/2017/ 10367-91

10th November, 2017

Copy to: -

01. The Advocate General, Tripura, Agartala;
02. The Secretary, High Court Bar Association, Agartala;
03. The Secretary, Tripura Bar Association, Agartala;
04. The Assistant Solicitor General of India, Govt. of India, High Court of Tripura, Agartala;
05. The Public Prosecutor, High Court of Tripura, Agartala;
06. The Govt. Advocate, High Court of Tripura, Agartala;
07. The Registrar (Vigilance), High Court of Tripura, Agartala;
08. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
09. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
10. The Joint Registrar, High Court of Tripura, Agartala;
11. The Senior Protocol Officer, High Court of Tripura, Agartala;
12. All the Deputy Registrars, High Court of Tripura, Agartala;
13. The Chief Librarian, High Court of Tripura, Agartala;
14. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
15. The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala;
16. The Secretary attached with the Registrar General, High Court of Tripura, Agartala;
17. All the Assistant Registrars, High Court of Tripura, Agartala;
18. The System Analyst, High Court of Tripura, Agartala with a direction to upload the Notification in the official website of the High Court of Tripura;
19. All the Superintendents, High Court of Tripura, Agartala;
20. The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
21. The Court Master(s), High Court of Tripura, Agartala;
22. The Bench Clerk(s), High Court of Tripura, Agartala;
23. All the Bench Sections, High Court of Tripura, Agartala,
24. Notice Board of the Court-house; and
25. Order File.


REGISTRAR (JUDICIAL)